

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.410
TO BE ANSWERED ON THE 26TH APRIL, 2016

DROUGHT RELIEF

410. DR. PRABHAS KUMAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken cognizance that the interim memorandum for Rs. 815 crore by the Odisha Government for the drought in 2015 has not yet been received by the State;
- (b) if so, the details thereof and the corrective action taken by the Government thereon;
- (c) whether the Government has taken action on the final memorandum for the release of additional funds for 235 drought affected blocks in Odisha, if so, the details thereof; and
- (d) the measures taken by the Government to expedite the payment of drought relief to the State to assist affected farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (d): The Central Government has approved Rs.815 crore to the Government of Odisha for drought during Kharif 2015 in response to a Memorandum from the State Government for financial assistance of Rs.2217.08 crore from the National Disaster Response Fund (NDRF).The Central Government has released Rs. 600.52 crore from NDRF which is the net sum due to the State government after necessary adjustment of balances in the State Disaster Response Fund(SDRF).

The Government of Odisha submitted a further revised memorandum for release of Rs.127.91 crore additional funds after the visit of the Inter-Ministerial Central Team (IMCT) to the drought affected areas of the State and the approval of assistance from NDRF. The proposal for additional assistance from NDRF is under consideration.
